

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 10th March, 2026

NO. LJ (B).3/2021/Pt/45 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Zonal Magistrates and Sector Officers in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within South Garo Hills District :-

SECTOR OFFICERS :-

SL. NO.	Names of Officers and Designation
1.	Shri Jina N. Sangma, Senior Cooperative Officer, ARCS, Baghmara.
2.	Shri Mudesh Hajong, Functional Manager, DCIC, Baghmara.
3.	Smti Balkambe M. Sangma, CDPO, Gasuapara.



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO. NO. LJ (B).3/2021/Pt/45A,
Copy to:-

Dated Shillong, the 10th March, 2026

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South Garo Hills, Baghmara with reference to letter No. SGH/EL.97/2026/Sector Officers-GHADC-2026/02, dt. 12.2.26.
4. District Council Affairs Department with reference to No. DCA.12/2026/47, dt. 23.2.26.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/